GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:4961
ANSWERED ON:07.05.2012
SMART CARD FOR DRIVING LICENCES AND REGISTRATION OF VEHICLES
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Maadam Shri Vikrambhai Arjanbhai;Yadav Shri Dharmendra

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any proposal under consideration of the Government to introduce smart cards in a uniform format for driving licences and registration of vehicles across the country;
- (b) if so, the present status of the proposal;
- (c) whether all the States have agreed to the proposal;
- (d) if so, the time by which these smart cards are likely to come into existence; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

- (a) to (c) Formats of smart card type driving licences and certificates of registration are specified in Form 7 and Form 23A, respectively, in Central Motor Vehicles Rules, 1989.
- (d) & (e) A decision regarding issue of driving licences/certificate of registration in Smart Card Mode is to be taken by each State Government/Union Territory Administration because the driving licences and certificates of registration are issued by authorities of the State Governments and Union Territory Administrations.